GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3807

TO BE ANSWERED ON THE 12^{TH} AUGUST, 2025/ SRAVANA 21, 1947 (SAKA)

REIMBURSEMENT OF SHARE OF SPOS

3807. SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of reimbursement of Centre's share (60%) for Special Police Officers (SPOs) under the Security Related Expenditure (SRE) Scheme to Telangana State which has been pending for four years;
- (b) the total amount pending to be reimbursed to Telangana under this scheme during the last three years 2019-20 to 2023-24;
- (c) whether the Government is considering relaxing the norms for engaging the services of 1,065 SPOs who are non-ex-Army/Policemen in LWE affected areas of Telangana; and
- (d) the time by which these pending reimbursements will be released to the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (c):

Reimbursement under the Security Related Expenditure (SRE) Scheme
is of recurring nature and the releases are made on the basis of verification
of records of the claims made by States by the Internal Audit Wing (IAW) of
the Ministry of Home Affairs and approval of the SRE Standing Committee
as per applicable scheme guidelines.

- As regards to the reimbursement of Centre's Share under the SRE Scheme including the item 'Special Police Officers (SPOs)', the reimbursement has been made to Telangana as per the applicable Scheme guidelines during a particular period.
- Further, no amount is pending for reimbursement under SRE scheme in respect of Telangana for the period between 2019-20 to 2023-24.
- As per SRE Scheme guidelines the SPOs, so engaged in LWE affected areas were to be mandatorily ex-Army/Policemen and the claims were processed accordingly. These guidelines have been reviewed in 2024-25 and the mandatory condition of "Ex-Servicemen / Ex-Policemen" for Special Police Officers (SPOs) has been relaxed from financial year 2024-25. The number of SPOs is decided on the basis of current LWE scenario in the State. (d) Does not arise.
